

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3561
ANSWERED ON:19.08.2003
PUBLIC CONVENIENCE SYSTEM IN NDMC AREA
SURESH KODIKUNNIL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the New Delhi Municipal Council (NDMC) has offered land to contractors for the construction of `Pay and Use` public convenience system on Build-Operate-Transfer basis;
- (b) if so, the details thereof;
- (c) whether the NDMC has fixed the licence fee for the facility commensurate with the volume of income generation by the contractor by letting out space for advertisements;
- (d) if so, the details of the criteria for fixing the licence fee;
- (e) whether the present licence fee is less than 1/10th of the actual income generating capacity of each outlet;
- (f) if so, whether the Government propose to review the licence fee structure; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS AND PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) & (b): Yes, Sir. There are at present such facilities at 47 sites in operation in the area under the jurisdiction of NDMC.
- (c) to (e): No, Sir. NDMC embarked on this project not from purely a commercial angle but as a means to provide a good quality service to the people. However, the sites are now being allotted on the basis of an open bid.
- (f) & (g): The matter falls within the purview of NDMC and the Council does not have any proposal to review the existing arrangement.